

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No. 5**  
**IA-3517/ND/2021**  
**(IB)-394(ND)2019**

**IN THE MATTER OF:**

Fine Group Corporation Ltd.	...	Applicant
Vs.		
Lemon Electronics	...	Respondent

**Order under Section 9 of IBC**

**Order delivered on 12.08.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP : Mr. Abhishek Anand, Mr. Tanveer Oberoi, Adv.  
For the Respondent :

**ORDER**

**IA No. 3517/ND/2021:**

Application filed by the Chairman of Managing Committee for seeking directions against ICICI Bank Limited to facilitate completion of the implementation of Resolution Plan. Notice to ICICI Bank Limited.

List on 16.08.2021.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**

Mukesh